

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 135 of 2014

Dated : 18th July, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Kerala State Electricity Board **...Appellant(s)**

Versus

Kerala State Electricity Regulatory Commission **...Respondent(s)**

Counsel for the Appellant (s) : Mr. M.T. George
Ms. Kavitha

Counsel for the Respondent (s): Ms. Mukti Choudary for
Mr. Ramesh Babu M.R. for R-1

ORDER

The learned counsel for the Respondent seeks some time to file the reply. Accordingly, she is directed to file the same on or before 19.08.2014 after serving copy on the other side.

Post the matter on **27.08.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/kt